

IN THE HIGH COURT OF
ORISSA, CUTTACK

Institution of Applications for issue of Certified
Copies.

Report on :19-07-2022

Date : 19.07.2022										
S.L. No.	C.A. No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Other Document	Dealing Section	Seat
1	51395/2022	19.07.2022	TRP (C)-84/2022	R. C. ROUT	C.O.	COURT NO. 1	Order Dtd. 2022-07-08			(Seat No-)
2	51396/2022	19.07.2022	MACA-605/2018	PRADIPTA KUMAR MOHANTY	C.O.	COURT NO. 25	Order Dtd. 2022-07-12			(Seat No-)
3	51397/2022	19.07.2022	MACA-605/2018	B. K. MOHARANA	C.O.	COURT NO. 25	Order Dtd. 2022-07-12			(Seat No-)
4	51398/2022	19.07.2022	MACA-532/2018	P. K. MOHANTY	C.O.	COURT NO. 25	Order Dtd. 2022-07-12			(Seat No-)
5	51399/2022	19.07.2022	WP (C) -16770/2022	K. N. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-07-11			(Seat No-)
6	51400/2022	19.07.2022	WP (C) -15348/2018	S. K. PARIDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-07-15			(Seat No-)
7	51401/2022	19.07.2022	WP (C) -16138/2022	SANGRAM RATH	C.O.	COURT NO. 15	Order Dtd. 2022-07-18			(Seat No-)

8	51402 /2022	19.07. 2022	CONTC - 2962/ 2022	AJAY KUMAR PANDA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-07-15			(S ea t No -)
9	51403 /2022	19.07. 2022	CONTC - 2573/ 2022	R. B. MISHRA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-07-15			(S ea t No -)
1 0	51404 /2022	19.07. 2022	CONTC - 2556/ 2022	M/S.RAM KRISHNA BISOI	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-07-15			(S ea t No -)
1 1	51405 /2022	19.07. 2022	CONTC - 7084/ 2021	B. B. MALLICK	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-07-15			(S ea t No -)
1 2	51406 /2022	19.07. 2022	CONTC - 2948/ 2022	C. R. NAYAK	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-07-15			(S ea t No -)
1 3	51407 /2022	19.07. 2022	CONTC - 2925/ 2022	B. D. BISWAL	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-07-15			(S ea t No -)
1 4	51408 /2022	19.07. 2022	CONTC - 2908/ 2022	K. SAHOO	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-07-15			(S ea t No -)
1 5	51409 /2022	19.07. 2022	CONTC - 3652/ 2022	M. R. SAHOO	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-07-15			(S ea t No -)
1 6	51410 /2022	19.07. 2022	CONTC - 3650/ 2022	M. R. SAHOO	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-07-15			(S ea t No -)
1 7	51411 /2022	19.07. 2022	CONTC - 3654/ 2022	M. R. SAHOO	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-07-15			(S ea t No -)
1 8	51412 /2022	19.07. 2022	CONTC -	P. K. JENA	C.O .	COUR T	Order Dtd. 2022-07-15			(S ea

			3611/ 2022			NO. 2 OLD			t No -)
1 9	51413 /2022	19.07. 2022	CONTC - 3784/ 2022	MADHABAN ANDA MOHANTY	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-07-15		(S ea t No -)
2 0	51414 /2022	19.07. 2022	CONTC - 3783/ 2022	MADHABAN ANDA MOHANTY	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-07-15		(S ea t No -)
2 1	51415 /2022	19.07. 2022	CONTC - 3782/ 2022	MADHABAN ANDA MOHANTY	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-07-15		(S ea t No -)
2 2	51416 /2022	19.07. 2022	CONTC - 3781/ 2022	MADHABAN ANDA MOHANTY	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-07-15		(S ea t No -)
2 3	51417 /2022	19.07. 2022	CONTC - 3780/ 2022	MADHABAN ANDA MOHANTY	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-07-15		(S ea t No -)
2 4	51418 /2022	19.07. 2022	WPC (O AC) - 66/20 07	BHARAT BEHERA	GEN ERA L		Order Dtd. 2021-12-24		(S ea t No -)
2 5	51419 /2022	19.07. 2022	CONTC - 3972/ 2022	BINOD KU DAS	GEN ERA L		Order Dtd. 2022-07-08		(S ea t No -)
2 6	51420 /2022	19.07. 2022	WP (C) - 21686 /2018	R.K.PATN AIK	C.O .	DR (J)	Order Dtd. 2022-07-15		(S ea t No -)
2 7	51421 /2022	19.07. 2022	ABLAP L- 3181/ 2021	P.K.MALL ICK	GEN ERA L		Order Dtd. 2022-06-28		(S ea t No -)
2 8	51422 /2022	19.07. 2022	WP (C) - 3809/ 2020	M.R.MALL A	C.O .	COUR T NO. 2	Order Dtd. 2022-07-15		(S ea t No

						OLD				-)
29	51423/2022	19.07.2022	WP (C) - 29283/2019	P K PANI	GENERAL		Order Dtd. 2021-01-25 Petition, Annexure, Misc. case, Counter, Rejoinder,			(Seat No -)
30	51424/2022	19.07.2022	WP (C) - 17471/2022	J.SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-07-15		WRIT BRANCH (DIVISION BENCH-2)	(Seat No - 111)
31	51425/2022	19.07.2022	WP (C) - 3814/2020	M. R. MALLA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-07-15			(Seat No - 111)
32	51426/2022	19.07.2022	WP (C) - 17471/2022	J.SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-07-15		WRIT BRANCH (DIVISION BENCH-2)	(Seat No - 111)
33	51427/2022	19.07.2022	WP (C) - 20792/2016	M K MOHANTY	GENERAL		Order Dtd. 2017-05-12		WRIT BRANCH-2	(Seat No - 34)
34	51428/2022	19.07.2022	CONTC - 3743/2022	P.K.JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-07-15			(Seat No - 34)
35	51429/2022	19.07.2022	ABLAP L- 3368/2021	K K NATH	GENERAL		Order Dtd. 2022-07-04			(Seat No - 34)
36	51430/2022	19.07.2022	TRP (C) - 150/2	P. BASTIA	C.O.	COURT NO.	Order Dtd. 2022-07-15		M.J.C.	(Seat No -)

			022			1				No-1)
37	51431/2022	19.07.2022	RSA-282/2013	M N MOHANTY	GENERAL			Order Dtd. 2022-06-20		(Seat No-1)
38	51432/2022	19.07.2022	WP (C) - 16547/2022	NIRANJAN SAHOO	C.O.	COURT NO. 3 OLD		Order Dtd. 2022-07-15		(Seat No-1)
39	51433/2022	19.07.2022	CRLMC - 3717/2012	B K DAS	GENERAL			Order Dtd. 2022-03-28		(Seat No-1)
40	51434/2022	19.07.2022	WP (C) - 19619/2015	TAPAN SWAIN	C.O.	COURT NO. 3 OLD		Order Dtd. 2022-07-14		(Seat No-1)
41	51435/2022	19.07.2022	CONTC - 3785/2022	M.N.MOHANTY	C.O.	COURT NO. 3 OLD		Order Dtd. 2022-07-15		(Seat No-1)
42	51436/2022	19.07.2022	CRLMC - 3718/2012	B K DAS	GENERAL			Order Dtd. 2022-03-28		(Seat No-1)
43	51437/2022	19.07.2022	WP (C) - 36/2020	JYOTI RANAJN SAHOO	C.O.	COURT NO. 3 OLD		Order Dtd. 2022-07-12		(Seat No-1)
44	51438/2022	19.07.2022	CONTC - 3786/2022	M.N.MOHANTY	C.O.	COURT NO. 3 OLD		Order Dtd. 2022-07-15		(Seat No-1)
45	51439/2022	19.07.2022	WP (C) -	A DAS	GENERAL			Order Dtd. 2022-07-12		(Seat No-1)

			5277/ 2010		L						t No - 1)
4 6	51440 /2022	19.07. 2022	CONTC - 3792/ 2022	MADHABAN ANDA MOHANTY	C.O .			Order Dtd. 2022-07-15			(S ea t No - 1)
4 7	51441 /2022	19.07. 2022	WP (C) - 9176/ 2021	D BISWAL	GEN ERA L			Order Dtd. 2021-09-28			(S ea t No - 1)
4 8	51442 /2022	19.07. 2022	WP (C) - 3811/ 2020	M.R.MALL A	C.O .	COUR T NO. 2 OLD		Order Dtd. 2022-07-15			(S ea t No - 1)
4 9	51443 /2022	19.07. 2022	CONTC - 3790/ 2022	MADHABAN ANDA MOHANTY	C.O .	COUR T NO. 2 OLD		Order Dtd. 2022-07-15			(S ea t No - 1)
5 0	51444 /2022	19.07. 2022	ABLAP L- 3077/ 2021	K K NATH	GEN ERA L			Order Dtd. 2022-07-04			(S ea t No - 1)
5 1	51445 /2022	19.07. 2022	CONTC - 2960/ 2022	B. D. BISWAL	C.O .	COUR T NO. 2 OLD		Order Dtd. 2022-07-15			(S ea t No - 1)
5 2	51446 /2022	19.07. 2022	WP (C) - 15588 /2022	NANTU DAS	GEN ERA L			Order Dtd. 2022-06-28			(S ea t No - 1)
5 3	51447 /2022	19.07. 2022	WP (C) - 17359 /2022	P.K.JENA	C.O .	COUR T NO. 3 OLD		Order Dtd. 2022-07-15		WRIT BRAN CH (DIV ISIO N BENC	(S ea t No - 11 0)

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54	51448/2022	19.07.2022	CONTC - 3066/2022	MANAS RANJAN SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-07-15		(Seat No - 110)
55	51449/2022	19.07.2022	WP (C) - 7708/2021	P C DAS	GENERAL		Order Dtd. 2021-03-03		(Seat No - 110)
56	51450/2022	19.07.2022	CONTC - 3242/2022	B. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-07-15		(Seat No - 110)
57	51451/2022	19.07.2022	WP (C) - 13965/2017	S.K.MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-07-15		(Seat No - 110)
58	51452/2022	19.07.2022	WP (C) - 13512/2022	P C DAS	GENERAL		Order Dtd. 2022-06-28		(Seat No - 110)
59	51453/2022	19.07.2022	AHO-48/1997	ANIL SAHOO	GENERAL		Order Dtd. 2022-04-08		(Seat No - 110)
60	51454/2022	19.07.2022	WP (C) - 7186/2016	S.K.PARI DA	C.O.		Order Dtd. 2022-07-15		(Seat No - 110)
61	51455/2022	19.07.2022	CONTC - 2817/	MADHABANANDA MOHANTY	C.O.	COURT NO.	Order Dtd. 2022-07-15	CONT EMPT	(Seat

			2021			3 OLD			No - 1)
6 2	51456 /2022	19.07. 2022	CRLMC - 1080/ 2022	R.CH.ROU T	GEN ERA L		Order Dtd. 2022-06- 23Petition,Annexure,		(S ea t No - 1)
6 3	51457 /2022	19.07. 2022	CONTC - 3393/ 2022	MR. ANIL KUMAR DAS	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-07-15		(S ea t No - 1)
6 4	51458 /2022	19.07. 2022	WP (C) - 7186/ 2016	S.B.UJGA TA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-07-15		(S ea t No - 1)
6 5	51459 /2022	19.07. 2022	CONTC - 3321/ 2022	T. SAHOO	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-07-15		(S ea t No - 1)
6 6	51460 /2022	19.07. 2022	CRLMC - 705/2 019	P R NAYAK	GEN ERA L		Order Dtd. 2021-03-31		(S ea t No - 1)
6 7	51461 /2022	19.07. 2022	CONTC - 3420/ 2022	M/S RAMA KRISHNA BISOI	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-07-15		(S ea t No - 1)
6 8	51462 /2022	19.07. 2022	WP (C) - 22565 /2013	J.R.BEHE RA	C.O .	COUR T NO. 22	Order Dtd. 2022-07-15		(S ea t No - 1)
6 9	51463 /2022	19.07. 2022	ABLAP L- 11663 /2018	A MOHANTY	GEN ERA L		Order Dtd. 2018-11-19	CRMI NAL MISC -2	(S ea t No - 13)
7	51464	19.07.	CONTC	DEBENDRA	C.O	COUR	Order Dtd. 2022-07-15		(S

0	/2022	2022	- 3448/ 2022	BEHERA	.	T NO. 2 OLD				ea t No - 13)
7 1	51465 /2022	19.07. 2022	CONTC - 3653/ 2022	M. R. SAHOO	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-07-15			(S ea t No - 13)
7 2	51466 /2022	19.07. 2022	WP (C) - 17450 /2022	M.DAS	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-07-15	WRIT BRAN CH (DIV ISIO N BENC H-2)		(S ea t No - 11 1)
7 3	51467 /2022	19.07. 2022	CONTC - 3651/ 2022	M.R.SAHO O	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-07-15			(S ea t No - 11 1)
7 4	51468 /2022	19.07. 2022	CONTC - 2921/ 2022	S.DASH	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-07-15	CONT EMPT		(S ea t No - 1)
7 5	51469 /2022	19.07. 2022	CONTC - 3496/ 2022	A.K.DAS	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-07-15			(S ea t No - 1)
7 6	51470 /2022	19.07. 2022	CONTC - 3961/ 2022	T.SWAIN	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-07-15			(S ea t No - 1)
7 7	51471 /2022	19.07. 2022	CONTC - 4019/ 2022	D.BISWAL	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-07-15			(S ea t No - 1)
7	51472	19.07.	CONTC	D.BEHERA	C.O	COUR	Order Dtd. 2022-07-15			(S

8	/2022	2022	- 4003/ 2022		.	T NO. 2 OLD			ea t No - 1)
7 9	51473 /2022	19.07. 2022	CONTC - 4004/ 2022	D.BEHERA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-07-15		(S ea t No - 1)
8 0	51474 /2022	19.07. 2022	CONTC - 4327/ 2022	TAPAN SWAIN	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-07-15		(S ea t No - 1)
8 1	51475 /2022	19.07. 2022	CONTC - 4371/ 2022	PRATAP KUMAR BEHERA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-07-15		(S ea t No - 1)
8 2	51476 /2022	19.07. 2022	CONTC - 3962/ 2022	TAPAN SWAIN	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-07-15		(S ea t No - 1)
8 3	51477 /2022	19.07. 2022	CONTC - 3873/ 2022	MANOJ KUMAR MOHANTY	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-07-15		(S ea t No - 1)
8 4	51478 /2022	19.07. 2022	CONTC - 3957/ 2022	TAPAN SWAIN	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-07-15		(S ea t No - 1)
8 5	51479 /2022	19.07. 2022	CONTC - 3858/ 2022	MADHABAN ANDA MOHANTY	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-07-15		(S ea t No - 1)
8 6	51480 /2022	19.07. 2022	CONTC - 3842/ 2022	R. C. ROUT	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-07-15		(S ea t No - 1)

87	51481/2022	19.07.2022	CONTC - 3789/2022	MADHABAN ANDA MOHANTY	C.O .	COURT NO. 2 OLD	Order Dtd. 2022-07-15			(Seat No - 1)
88	51482/2022	19.07.2022	CONTC - 3788/2022	MADHABAN ANDA MOHANTY	C.O .	COURT NO. 2 OLD	Order Dtd. 2022-07-15			(Seat No - 1)
89	51483/2022	19.07.2022	CONTC - 3787/2022	MADHABAN ANDA MOHANTY	C.O .	COURT NO. 2 OLD	Order Dtd. 2022-07-15			(Seat No - 1)
90	51484/2022	19.07.2022	WP (C) - 12655/2019	R.MOHANTY	C.O .	CHIEF JUSTICE'S COURT	Order Dtd. 2022-07-18			(Seat No - 1)
91	51485/2022	19.07.2022	WP (C) - 15109/2018	T.K.CHOU DHURY	C.O .	CHIEF JUSTICE'S COURT	Order Dtd. 2022-07-18			(Seat No - 1)
92	51486/2022	19.07.2022	WP (C) - 3001/2018	M.R.MALLA	C.O .	CHIEF JUSTICE'S COURT	Order Dtd. 2022-07-18			(Seat No - 1)
93	51487/2022	19.07.2022	WP (C) - 3273/2018	S.DAS	C.O .	CHIEF JUSTICE'S COURT	Order Dtd. 2022-07-18			(Seat No - 1)
94	51488/2022	19.07.2022	WP (C) - 28535/2021	S K BEHERA	GENERAL		Order Dtd. 2021-09-20			(Seat No - 1)
9	51489	19.07.	WPC (O	S K	GEN		Order Dtd. 2022-01-03			(S

5	/2022	2022	AC) - 1608/ 2007	BEHERA	ERA L					ea t No - 1)
9 6	51490 /2022	19.07. 2022	WP (C) - 17441 /2022	M.R.BARI K	C.O .	COUR T NO. 1	Order Dtd. 2022-07-18			(S ea t No - 1)
9 7	51491 /2022	19.07. 2022	WPC (O AC) - 2929/ 2017	S K BEHERA	GEN ERA L		Order Dtd. 2022-02-28			(S ea t No - 1)
9 8	51492 /2022	19.07. 2022	WP (C) - 13659 /2018	J.SAHOO	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022-07-18			(S ea t No - 1)
9 9	51493 /2022	19.07. 2022	WPC (O AC) - 2562/ 2017	S K BEHERA	GEN ERA L		Order Dtd. 2022-02-28			(S ea t No - 1)
1 0 0	51494 /2022	19.07. 2022	WP (C) - 13659 /2018	R.K.MOHA PATRA	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022-07-18			(S ea t No - 1)
1 0 1	51495 /2022	19.07. 2022	WPC (O AC) - 1679/ 2015	S K BEHERA	GEN ERA L		Order Dtd. 2022-02-16			(S ea t No - 1)
1 0 2	51496 /2022	19.07. 2022	WPC (O AC) - 3070/ 2017	S K BEHERA	GEN ERA L		Order Dtd. 2022-02-28			(S ea t No - 1)
1 0 3	51497 /2022	19.07. 2022	WP (C) - 17218 /2022	B.K.SETH I	C.O .	COUR T NO. 1	Order Dtd. 2022-07-15			(S ea t No

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104	51498/2022	19.07.2022	WPC (O AC) - 1606/2007	S K BEHERA	GENERAL		Order Dtd. 2022-01-03			(Seat No - 1)
105	51499/2022	19.07.2022	WP (C) - 17218/2022	ADNANI SARMADI	C.O.	COURT NO. 1	Order Dtd. 2022-07-15			(Seat No - 1)
106	51500/2022	19.07.2022	WPC (O AC) - 3171/2007	S K BEHERA	GENERAL		Order Dtd. 2022-01-05			(Seat No - 1)
107	51501/2022	19.07.2022	WPC (O AC) - 1507/2013	S K BEHERA	GENERAL		Order Dtd. 2022-03-03			(Seat No - 1)
108	51502/2022	19.07.2022	CRLMA - 79/2022	B. K. MOHANTY	C.O.	COURT NO. 12	Order Dtd. 2022-07-15		CRIMINAL MISC -1	(Seat No - 2)
109	51503/2022	19.07.2022	WP (C) - 17231/2022	P.K.BEHERA	C.O.	COURT NO. 17	Order Dtd. 2022-07-15		WRIT BRANCH-4	(Seat No - 17)
110	51504/2022	19.07.2022	WPC (O AC) - 3172/2007	S K BEHERA	GENERAL		Order Dtd. 2022-01-05			(Seat No - 17)
111	51505/2022	19.07.2022	WPC (O AC) - 1819/2011	S K BEHERA	GENERAL		Order Dtd. 2022-02-15			(Seat No - 17)

1 1 2	51506 /2022	19.07. 2022	WP (C) - 17230 /2022	P.K.BEHE RA	C.O .	COUR T NO. 17	Order Dtd. 2022-07-15		WRIT BRAN CH-4	(S ea t No - 17)
1 1 3	51507 /2022	19.07. 2022	WPC (O AC)- 1821/ 2011	S K BEHERA	GEN ERA L		Order Dtd. 2022-02-14			(S ea t No - 17)
1 1 4	51508 /2022	19.07. 2022	WPC (O AC)- 2560/ 2017	S K BEHERA	GEN ERA L		Order Dtd. 2022-02-28			(S ea t No - 17)
1 1 5	51509 /2022	19.07. 2022	WP (C) - 10023 /2021	S.K.MISH RA	C.O .	COUR T NO. 1	Order Dtd. 2022-07-14			(S ea t No - 17)
1 1 6	51510 /2022	19.07. 2022	WPC (O AC)- 1820/ 2011	S K BEHERA	GEN ERA L		Order Dtd. 2022-02-15			(S ea t No - 17)
1 1 7	51511 /2022	19.07. 2022	WP (C) - 15814 /2022	S.BISWAL	C.O .	COUR T NO. 1	Order Dtd. 2022-07-18			(S ea t No - 17)
1 1 8	51512 /2022	19.07. 2022	WPC (O AC)- 2395/ 2007	S K BEHERA	GEN ERA L		Order Dtd. 2022-01-05			(S ea t No - 17)
1 1 9	51513 /2022	19.07. 2022	WP (C) - 4489/ 2019	S.BISWAL	C.O .	COUR T NO. 3	Order Dtd. 2022-07-18			(S ea t No

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1 2 0	51514 /2022	19.07. 2022	WP (C) - 3481/ 2018	D.SAMAL	C.O .	COUR T NO. 3	Order Dtd. 2022-07-18			(S ea t No - 17)
1 2 1	51515 /2022	19.07. 2022	CONTC - 625/2 021	B.BAISAK H	C.O .	COUR T NO. 22	Order Dtd. 2022-07-11			(S ea t No - 17)
1 2 2	51516 /2022	19.07. 2022	WP (C) - 9719/ 2020	J.P.KAR	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022-07-18			(S ea t No - 17)
1 2 3	51517 /2022	19.07. 2022	WP (C) - 11304 /2020	T.K.CHOU DHURY	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-07-18			(S ea t No - 17)
1 2 4	51518 /2022	19.07. 2022	WP (C) - 17553 /2022	S.K.BEHE RA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-07-18		WRIT BRAN CH (DIV ISIO N BENC H-2)	(S ea t No - 11 2)
1 2 5	51519 /2022	19.07. 2022	CRLMC - 2723/ 2013	JYOTI PRAKASH KAR	C.O .	COUR T NO. 1	Order Dtd. 2022-07-15			(S ea t No - 11 2)
1 2 6	51520 /2022	19.07. 2022	ITA- 32/20 18	TAPAN KUMAR NAYAK	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022-07-14		CIVI L REVI SION	(S ea t No - 1)

1 2 7	51521 /2022	19.07. 2022	WP (C) - 26071 /2021	J.P.KAR	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-07-18			(S ea t No - 1)
1 2 8	51522 /2022	19.07. 2022	CRLMA - 108/2 022	H.K.PATR A	C.O .	COUR T NO. 11	Order Dtd. 2022-07-15			(S ea t No - 1)
1 2 9	51523 /2022	19.07. 2022	WP (C) - 3927/ 2022	B.P.PANI	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022-07-15			(S ea t No - 1)
1 3 0	51524 /2022	19.07. 2022	WP (C) - 2482/ 2009	R.K.MAHA BHOI	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022-07-12		WRIT BRAN CH-4	(S ea t No - 17)
1 3 1	51525 /2022	19.07. 2022	WP (C) - 2482/ 2009	S.K.PARI DA	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022-07-12		WRIT BRAN CH-4	(S ea t No - 17)
1 3 2	51526 /2022	19.07. 2022	WP (C) - 558/2 022	M.BEHERA	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022-07-15			(S ea t No - 17)
1 3 3	51527 /2022	19.07. 2022	WP (C) - 558/2 022	D.K.SAHU	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022-07-12			(S ea t No - 17)
1 3 4	51528 /2022	19.07. 2022	WP (C) - 28953 /2021	P. R. SWAIN	C.O .	CHIE F JUST ICE' S COUR	Order Dtd. 2022-07-15			(S ea t No - 17)

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1 3 5	51529 /2022	19.07. 2022	CRLMC - 1262/ 2012	S K BISWAL	GEN ERA L		Affidavit			(S ea t No - 17)
1 3 6	51530 /2022	19.07. 2022	WP (C) - 17293 /2020	M.NAYAK	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022-07-15			(S ea t No - 17)
1 3 7	51531 /2022	19.07. 2022	ABLAP L- 6471/ 2021	G.ROUT	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-07-18			(S ea t No - 17)
1 3 8	51532 /2022	19.07. 2022	ABLAP L- 6483/ 2021	G.SAHOO	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-07-18			(S ea t No - 17)
1 3 9	51533 /2022	19.07. 2022	ABLAP L- 6499/ 2021	A.K.NAYA K	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-07-18			(S ea t No - 17)
1 4 0	51534 /2022	19.07. 2022	ABLAP L- 6510/ 2021	M.R.SAHO O	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-07-18			(S ea t No - 17)
1 4 1	51535 /2022	19.07. 2022	ABLAP L- 6514/ 2021	C.R.SAHU	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-07-18			(S ea t No - 17)
1 4 2	51536 /2022	19.07. 2022	ABLAP L- 6528/	S.DASH	C.O .	COUR T NO.	Order Dtd. 2022-07-18			(S ea t

			2021			9 OLD			No - 17)
1 4 3	51537 /2022	19.07. 2022	ABLAP L- 6546/ 2021	A.K.RAY	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-07-18		(S ea t No - 17)
1 4 4	51538 /2022	19.07. 2022	ABLAP L- 6552/ 2021	B.P.PANI	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-07-18		(S ea t No - 17)
1 4 5	51539 /2022	19.07. 2022	ABLAP L- 6424/ 2022	P.K.RATH	C.O .	COUR T NO. 25	Order Dtd. 2022-07-18		(S ea t No - 17)
1 4 6	51540 /2022	19.07. 2022	WP (C) - 17046 /2014	R.C.MALL ICK	C.O .	COUR T NO. 25	Order Dtd. 2022-07-11		(S ea t No - 17)
1 4 7	51541 /2022	19.07. 2022	ARBP- 40/20 22	R.K.MOHA PATRA	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022-07-15		(S ea t No - 17)
1 4 8	51542 /2022	19.07. 2022	BLAPL - 2602/ 2022	B.N.MOHA PATRA	GEN ERA L		Order Dtd. 2022-07-15		(S ea t No - 17)
1 4 9	51543 /2022	19.07. 2022	CRLMC - 1023/ 2014	K.SAHOO	C.O .		Order Dtd. 2022-07-15		(S ea t No - 17)

150	51544/2022	19.07.2022	CRLMC - 2800/2014	M.NAYAK	C.O .		Order Dtd. 2022-07-15			(Seat No - 17)
151	51545/2022	19.07.2022	CRLMC - 434/2014	J.K.MOHA PATRA	C.O .		Order Dtd. 2022-07-15			(Seat No - 17)
152	51546/2022	19.07.2022	CRLMC - 922/2014	R.R.DAS	C.O .		Order Dtd. 2022-07-15			(Seat No - 17)
153	51547/2022	19.07.2022	CRLMC - 545/2014	S.K.BHAN JADEO	C.O .		Order Dtd. 2022-07-15			(Seat No - 17)
154	51548/2022	19.07.2022	CRLMC - 1039/2014	A.ROUT	C.O .		Order Dtd. 2022-07-15			(Seat No - 17)
155	51549/2022	19.07.2022	CRLMC - 970/2014	A.K.ROUT	C.O .		Order Dtd. 2022-07-15			(Seat No - 17)
156	51550/2022	19.07.2022	CRLMC - 417/2014	S.BARIK	C.O .	COURT NO. 11	Order Dtd. 2022-07-15			(Seat No - 17)
157	51551/2022	19.07.2022	CRLMC - 3651/2012	K.K.NATH	C.O .	COURT NO. 15	Order Dtd. 2022-07-15			(Seat No - 17)

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158	51552/2022	19.07.2022	CRLMC - 3650/2012	K.K.NATH	C.O.	COURT NO. 15	Order Dtd. 2022-07-15			(Seat No - 17)
159	51553/2022	19.07.2022	WP (C) - 26429/2011	YASHOBANTA DAS	C.O.	COURT NO. 15	Order Dtd. 2022-07-11			(Seat No - 17)
160	51554/2022	19.07.2022	WP (C) - 28431/2021	S.R.PATTANAIK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-07-15			(Seat No - 17)
161	51555/2022	19.07.2022	CRLMC - 4699/2014	A. T. NAYAK	C.O.	COURT NO. 12	Order Dtd. 2022-07-15		CRIMINAL MISC -1	(Seat No - 2)
162	51556/2022	19.07.2022	CRLMC - 3661/2012	R.K.DAS	C.O.	COURT NO. 15	Order Dtd. 2022-07-15			(Seat No - 2)
163	51557/2022	19.07.2022	CRLMC - 4700/2014	ARTATRANA NAYAK	C.O.	COURT NO. 12	Order Dtd. 2022-07-15			(Seat No - 2)
164	51558/2022	19.07.2022	CRLMC - 3418/2014	B. K. PANDA	C.O.	COURT NO. 12	Order Dtd. 2022-07-15			(Seat No - 2)
165	51559/2022	19.07.2022	CRLMC - 1453/2014	R.K.MOHAPATRA	C.O.	COURT NO. 12	Order Dtd. 2022-07-15			(Seat No -

										2)
1 6 6	51560 /2022	19.07. 2022	CRLMC - 3234/ 2014	P. K. BEHERA	C.O .	COUR T NO. 12	Order Dtd. 2022-07-15			(S ea t No - 2)
1 6 7	51561 /2022	19.07. 2022	CRLMC - 3204/ 2014	M/S.S.K. BHANJI DE O	C.O .	COUR T NO. 12	Order Dtd. 2022-07-15			(S ea t No - 2)
1 6 8	51562 /2022	19.07. 2022	CRLMA - 105/2 022	P.K.JENA	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022-07-15			(S ea t No - 2)
1 6 9	51563 /2022	19.07. 2022	CRLMC - 2263/ 2013	S. B. UDGATA	C.O .	COUR T NO. 1	Order Dtd. 2022-07-15			(S ea t No - 2)
1 7 0	51564 /2022	19.07. 2022	CRLMC - 1012/ 2013	K. SAHOO	C.O .	COUR T NO. 1	Order Dtd. 2022-07-29		CRIM INAL MISC -1	(S ea t No - 2)
1 7 1	51565 /2022	19.07. 2022	CRLRE V- 759/2 003	P.K.JENA	C.O .	COUR T NO. 1	Order Dtd. 2022-07-15			(S ea t No - 2)
1 7 2	51566 /2022	19.07. 2022	WP (C) - 9573/ 2022	JYOTI PRAKASH KAR	C.O .	COUR T NO. 1	Order Dtd. 2022-07-18		WRIT BRAN CH (DIV ISIO N BENC H-1)	(S ea t No - 10 3)
1 7 3	51567 /2022	19.07. 2022	CRLMC - 2793/ 2014	R.K.MAHA BHOI	C.O .	COUR T NO. 1	Order Dtd. 2022-07-15			(S ea t No - 10 3)

174	51568/2022	19.07.2022	WP (C) - 17417/2022	NIRANJAN MALLICK	C.O.	COURT NO. 1	Order Dtd. 2022-07-18			(Seat No - 103)
175	51569/2022	19.07.2022	CRLMC - 2720/2014	P.K.MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2022-07-15			(Seat No - 103)
176	51570/2022	19.07.2022	WP (C) - 13603/2022	AMULYA ROUT	C.O.	COURT NO. 5	Order Dtd. 2022-07-18			(Seat No - 103)
177	51571/2022	19.07.2022	CRLA-213/2020	R.K.MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-07-15		CRIMINAL APPELL	(Seat No - 4)
178	51572/2022	19.07.2022	WP (C) - 17439/2022	M. R. BARIK	C.O.	COURT NO. 1	Order Dtd. 2022-07-18			(Seat No - 4)
179	51573/2022	19.07.2022	WP (C) - 17438/2022	M. R. BARIK	C.O.	COURT NO. 1	Order Dtd. 2022-07-18			(Seat No - 4)
180	51574/2022	19.07.2022	WP (C) - 2568/2018	ANIL SAHOO	C.O.	COURT NO. 9	Order Dtd. 2022-07-18			(Seat No - 4)
181	51575/2022	19.07.2022	ABLAP L- 6459/2021	B. R. MOHANTY	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-07-18			(Seat No - 4)
188	51576/2022	19.07.2022	ABLAP L-	B. R. MOHANTY	C.O.	COURT	Order Dtd. 2022-07-18			(Seat

2			6446/ 2021			NO. 9 OLD				t No - 4)
1 8 3	51577 /2022	19.07. 2022	ABLAP L- 6444/ 2021	ASHIS KUMAR NAYAK	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-07-18			(S ea t No - 4)
1 8 4	51578 /2022	19.07. 2022	ABLAP L- 6438/ 2021	BALARAM SINGH	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-07-18			(S ea t No - 4)
1 8 5	51579 /2022	19.07. 2022	ABLAP L- 6433/ 2021	P. K. DASH	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-07-18			(S ea t No - 4)
1 8 6	51580 /2022	19.07. 2022	ABLAP L- 6300/ 2021	H. K. PATRA	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-07-18			(S ea t No - 4)
1 8 7	51581 /2022	19.07. 2022	ABLAP L- 6299/ 2021	H. K. PATRA	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-07-18			(S ea t No - 4)
1 8 8	51582 /2022	19.07. 2022	ABLAP L- 3524/ 2021	H. K. PATRA	C.O .	COUR T NO. 1	Order Dtd. 2022-07-18			(S ea t No - 4)
1 8 9	51583 /2022	19.07. 2022	ABLAP L- 3250/ 2021	KSHITISH	C.O .	COUR T NO. 1	Order Dtd. 2022-07-18			(S ea t No - 4)
1 9 0	51584 /2022	19.07. 2022	ABLAP L- 3206/ 2021	JYOTI PRAKASH KAR	C.O .	COUR T NO. 1	Order Dtd. 2022-07-18			(S ea t No - 4)
1	51585	19.07.	ABLAP	SARAT	C.O	COUR	Order Dtd. 2022-07-18			(S

91	/2022	2022	L-2027/2021	DASH	.	T NO. 1				eat No - 4)
192	51586/2022	19.07.2022	ABLAP L-7005/2022	A.K.DAS	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-07-18			(Seat No - 4)
193	51587/2022	19.07.2022	ABLAP L-5333/2022	G. R. DAS	C.O.	COURT NO. 25	Order Dtd. 2022-07-18			(Seat No - 4)
194	51588/2022	19.07.2022	ABLAP L-7011/2022	T.R.DAS	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-07-18		CRMINAL MISC -2	(Seat No - 17)
195	51589/2022	19.07.2022	ABLAP L-4177/2022	P. K. MISHRA	C.O.	COURT NO. 25	Order Dtd. 2022-07-18			(Seat No - 17)
196	51590/2022	19.07.2022	ABLAP L-7036/2022	S.P.DAS	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-07-18		CRMINAL MISC -2	(Seat No - 17)
197	51591/2022	19.07.2022	ABLAP L-7009/2022	A.TRIPATHY	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-07-18		CRMINAL MISC -2	(Seat No - 17)
198	51592/2022	19.07.2022	ABLAP L-7031/2022	A.MOHANTY	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-07-18		CRMINAL MISC -2	(Seat No - 17)
1	51593	19.07.	ABLAP	B.B.MOHA	C.O	COUR	Order Dtd. 2022-07-18			(S

99	/2022	2022	L-7056/2022	PATRA	.	T NO. 9 OLD				eat No - 17)
200	51594/2022	19.07.2022	ABLAP L-6995/2022	S.SAHOO	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-07-18		CRIMINAL MISC -3	(Seat No - 9)
201	51595/2022	19.07.2022	ABLAP L-3351/2022	SK. KALLIMUD DIN	C.O.	COURT NO. 25	Order Dtd. 2022-07-18			(Seat No - 9)
202	51596/2022	19.07.2022	ABLAP L-6991/2022	S.K.BISWAL	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-07-18		CRIMINAL MISC -3	(Seat No - 9)
203	51597/2022	19.07.2022	BLAPL - 7230/2021	B. P. TANGA	C.O.	COURT NO. 25	Order Dtd. 2022-07-18			(Seat No - 9)
204	51598/2022	19.07.2022	ABLAP L-6992/2022	P.K.SAHO O	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-07-18			(Seat No - 9)
205	51599/2022	19.07.2022	RSA-462/2014	P. K. BEHERA	C.O.	COURT NO. 25	Order Dtd. 2022-07-18		SECOND APPEAL	(Seat No - 2)
206	51600/2022	19.07.2022	ABLAP L-6987/2022	A.K.SARA NGI	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-07-18			(Seat No - 2)
207	51601/2022	19.07.2022	CRLMA - 222/2021	JYOTI RANAJN SAHOO	C.O.	COURT NO. 6	Order Dtd. 2022-07-15		CRIMINAL MISC -1	(Seat No -

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208	51602/2022	19.07.2022	ABLAP L-6980/2022	M.K.PANI	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-07-18			(Seat No - 5)
209	51603/2022	19.07.2022	WP (C) - 16859/2022	JANMEJAY PARIDA	C.O.	COURT NO. 6	Order Dtd. 2022-07-12		WRIT BRANCH-8	(Seat No - 43)
210	51604/2022	19.07.2022	ABLAP L-6979/2022	R.R.NAYAK	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-07-18		CRIMINAL MISC-3	(Seat No - 9)
211	51605/2022	19.07.2022	WP (C) - 17295/2022	P.BEHERA	C.O.	COURT NO. 6	Order Dtd. 2022-07-15		WRIT BRANCH-4	(Seat No - 17)
212	51606/2022	19.07.2022	WP (C) - 16851/2022	L. D. SAHU	C.O.	COURT NO. 6	Order Dtd. 2022-07-15		WRIT BRANCH-8	(Seat No - 43)
213	51607/2022	19.07.2022	ABLAP L-6976/2022	S.S.BISWAL	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-07-18			(Seat No - 43)
214	51608/2022	19.07.2022	WP (C) - 16846/2022	UMAKANTA CHHOTRAY	C.O.	COURT NO. 6	Order Dtd. 2022-07-08		WRIT BRANCH-8	(Seat No - 43)
215	51609/2022	19.07.2022	WP (C) - 16846/2022	D. BISWAL	C.O.	COURT NO. 6	Order Dtd. 2022-07-08		WRIT BRANCH-8	(Seat No -)

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216	51610/2022	19.07.2022	ABLAP L-6976/2022	S.S.BISWAL	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-07-18			(Seat No - 43)
217	51611/2022	19.07.2022	WP (C) - 16358/2022	HAREKRUSHNA DASH	C.O.	COURT NO. 9	Order Dtd. 2022-07-15			(Seat No - 43)
218	51612/2022	19.07.2022	WP (C) - 16358/2022	MR.H.TRIPATHY	C.O.	COURT NO. 9	Order Dtd. 2022-07-15			(Seat No - 43)
219	51613/2022	19.07.2022	ABLAP L-6962/2022	N.K.PANDA	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-07-18		CRIMINAL MISC -3	(Seat No - 9)
220	51614/2022	19.07.2022	CRLMC - 1300/2012	SAMIR BARIK	C.O.	COURT NO. 15	Order Dtd. 2022-07-15			(Seat No - 9)
221	51615/2022	19.07.2022	WP (C) - 16117/2022	DEBENDRA BEHERA	C.O.	COURT NO. 1	Order Dtd. 2022-07-18			(Seat No - 9)
222	51616/2022	19.07.2022	ABLAP L-6960/2022	B.SINGH	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-07-18			(Seat No - 9)
223	51617/2022	19.07.2022	CONTC - 4190/2022	M. R. SAHOO	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-07-08			(Seat No - 9)

224	51618/2022	19.07.2022	ABLAP L-6937/2022	B.S.SWAIN	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-07-18			(Seat No - 9)
225	51619/2022	19.07.2022	CRLMC - 3103/2014	MANOJ KUMAR MOHANTY	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-07-15			(Seat No - 9)
226	51620/2022	19.07.2022	ABLAP L-6911/2022	B.K.PANI	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-07-18			(Seat No - 9)
227	51621/2022	19.07.2022	ABLAP L-6998/2022	P. K. BEHERA	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-07-18		CRIMINAL MISC -3	(Seat No - 9)
228	51622/2022	19.07.2022	WPC (OAC) - 1663/2018	MANAS RANJAN SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-07-15			(Seat No - 9)
229	51623/2022	19.07.2022	ABLAP L-6905/2022	T.R.DAS	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-07-18			(Seat No - 9)
230	51624/2022	19.07.2022	ABLAP L-7055/2022	SARAT DASH	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-07-18		CRIMINAL MISC -2	(Seat No - 17)
231	51625/2022	19.07.2022	ABLAP L-6902/2022	B.B.ROUT RAY	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-07-18			(Seat No - 17)
232	51626/2022	19.07.2022	ABLAP L-6858/	APARESH BHOI	C.O.	COURT NO.	Order Dtd. 2022-07-18			(Seat

			2022			9 OLD				No - 17)
2 3 3	51627 /2022	19.07. 2022	ABLAP L- 6847/ 2022	PABITRA KUMAR MOHANTY	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-07-18			(S ea t No - 17)
2 3 4	51628 /2022	19.07. 2022	ABLAP L- 6970/ 2022	H.K.DASH	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-07-18			(S ea t No - 17)
2 3 5	51629 /2022	19.07. 2022	ABLAP L- 6899/ 2022	BINAYA BHUSHAN ROUTRAY	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-07-18			(S ea t No - 17)
2 3 6	51630 /2022	19.07. 2022	ABLAP L- 6956/ 2022	B.SINGH	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-07-18		CRIM INAL MISC -3	(S ea t No - 9)
2 3 7	51631 /2022	19.07. 2022	ABLAP L- 6893/ 2022	P. K. BEHERA	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-07-18			(S ea t No - 9)
2 3 8	51632 /2022	19.07. 2022	ABLAP L- 6869/ 2022	P. K. BEHERA	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-07-18			(S ea t No - 9)
2 3 9	51633 /2022	19.07. 2022	ABLAP L- 6961/ 2022	B.SINGH	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-07-18			(S ea t No - 9)
2 4 0	51634 /2022	19.07. 2022	ABLAP L- 6895/ 2022	SARAT DASH	C.O .	COUR T NO. 9	Order Dtd. 2022-07-18			(S ea t No

						OLD				- 9)
2 4 1	51635 /2022	19.07. 2022	ABLAP L- 6964/ 2022	B.SINGH	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-07-18			(S ea t No - 9)
2 4 2	51636 /2022	19.07. 2022	ABLAP L- 6889/ 2022	DEBASISH SAMAL	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-07-18			(S ea t No - 9)
2 4 3	51637 /2022	19.07. 2022	ABLAP L- 6887/ 2022	R.K.SAHU	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-07-18			(S ea t No - 9)
2 4 4	51638 /2022	19.07. 2022	ABLAP L- 6867/ 2022	R.K.SAHU	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-07-18			(S ea t No - 9)
2 4 5	51639 /2022	19.07. 2022	ABLAP L- 6850/ 2022	G.R.PATR A	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-07-18			(S ea t No - 9)
2 4 6	51640 /2022	19.07. 2022	ABLAP L- 6862/ 2022	B.SINGH	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-07-18			(S ea t No - 9)
2 4 7	51641 /2022	19.07. 2022	ABLAP L- 6807/ 2022	AMLAN SHAKTI PAUL	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-07-18			(S ea t No - 9)
2 4 8	51642 /2022	19.07. 2022	ABLAP L- 6888/ 2022	J.PARIDA	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-07-18			(S ea t No - 9)
2 4 9	51643 /2022	19.07. 2022	ABLAP L- 6871/ 2022	S. MOHARANA	C.O .	COUR T NO.	Order Dtd. 2022-07-18			(S ea t

			2022			9 OLD			No - 9)
2 5 0	51644 /2022	19.07. 2022	ABLAP L- 6839/ 2022	ASHIS KUMAR NAYAK	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-07-18		(S ea t No - 9)
2 5 1	51645 /2022	19.07. 2022	ABLAP L- 6843/ 2022	A.TRIPAT HY	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-07-18		(S ea t No - 9)
2 5 2	51646 /2022	19.07. 2022	ABLAP L- 7033/ 2022	SANJIB KUMAR BHANJADE O	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-07-18	CRMI NAL MISC -2	(S ea t No - 17)
2 5 3	51647 /2022	19.07. 2022	ABLAP L- 6805/ 2022	A.S.PAUL	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-07-18		(S ea t No - 17)
2 5 4	51648 /2022	19.07. 2022	ABLAP L- 7045/ 2022	DILLIP SAMAL	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-07-18	CRMI NAL MISC -2	(S ea t No - 17)
2 5 5	51649 /2022	19.07. 2022	ABLAP L- 6841/ 2022	M.BEHERA	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-07-18		(S ea t No - 17)
2 5 6	51650 /2022	19.07. 2022	ABLAP L- 6877/ 2022	M.R.SAHO O	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-07-18	CRIM INAL MISC -1	(S ea t No - 7)
2 5 7	51651 /2022	19.07. 2022	ABLAP L- 6880/ 2022	B.P.TANG A	C.O .	COUR T NO. 9	Order Dtd. 2022-07-18	CRIM INAL MISC -1	(S ea t No

						OLD				-7)
258	51652/2022	19.07.2022	ABLAP L-13238/2021	A.K.MOHANTY	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-07-14			(Seat No - 7)
259	51653/2022	19.07.2022	ABLAP L-7044/2022	DILLIP KUMAR SAHU	C.O.	COURT NO. 9 OLD	Order Dtd. 9999-12-31		CRIMINAL MISC -2	(Seat No - 17)
260	51654/2022	19.07.2022	BLAPL -5068/2022	G.SAHOO	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-07-15			(Seat No - 17)
261	51655/2022	19.07.2022	BLAPL -995/2022	N.SAHOO	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-07-15			(Seat No - 17)
262	51656/2022	19.07.2022	ABLAP L-7001/2022	H. K. PATRA	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-07-18		CRIMINAL MISC -2	(Seat No - 17)
263	51657/2022	19.07.2022	BLAPL -9903/2021	CHHABI RANA	C.O.	COURT NO. 12	Order Dtd. 2022-07-18		CRIMINAL MISC -3	(Seat No - 9)
264	51658/2022	19.07.2022	WP (C) -12246/2022	H K DASH	C.O.	COURT NO. 22	Order Dtd. 2022-07-18			(Seat No - 9)
265	51659/2022	19.07.2022	BLAPL -6506/2021	B. N. SAHU	C.O.	COURT NO. 25	Order Dtd. 2022-07-18			(Seat No -

										9)
266	51660/2022	19.07.2022	WP (C) - 16707/2022	S. K. BEHERA	C.O.	COURT NO. 11	Order Dtd. 2022-07-18		WRIT BRANCH-7	(Seat No - 48)
267	51661/2022	19.07.2022	WP (C) - 3327/2022	D N SUBUDHI	C.O.	DR (J)	Order Dtd. 2022-07-18			(Seat No - 48)
268	51662/2022	19.07.2022	WP (C) - 16112/2022	S.SAMAL	C.O.	COURT NO. 22	Order Dtd. 2022-07-18			(Seat No - 48)
269	51663/2022	19.07.2022	WP (C) - 9565/2016	R K DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-07-18			(Seat No - 48)
270	51664/2022	19.07.2022	BLAPL - 4663/2021	M. R. SAHOO	C.O.	COURT NO. 25	Order Dtd. 2022-07-18			(Seat No - 48)
271	51665/2022	19.07.2022	WP (C) - 17496/2022	B.BEHERA	C.O.	COURT NO. 22	Order Dtd. 2022-07-18			(Seat No - 48)
272	51666/2022	19.07.2022	WP (C) - 9565/2016	T.K. CHOUDHURY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-07-18			(Seat No - 48)
273	51667/2022	19.07.2022	WP (C) - 17493	B.BEHERA	C.O.	COURT NO.	Order Dtd. 2022-07-18			(Seat No - 48)

			/2022			22			No - 48)
274	51668 /2022	19.07.2022	WP (C) - 16716 /2022	R K BISOI	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-07-18	WRIT BRANCH (DIVISION BENCH-1)	(Seat No - 103)
275	51669 /2022	19.07.2022	WP (C) - 23722 /2017	NIRMAL KUMAR SATAPATHY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-07-18		(Seat No - 103)
276	51670 /2022	19.07.2022	WP (C) - 16395 /2022	K.C.SAMAL	C.O.	COURT NO. 22	Order Dtd. 2022-07-18		(Seat No - 103)
277	51671 /2022	19.07.2022	WP (C) - 30216 /2020	L D PANDA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-07-18		(Seat No - 103)
278	51672 /2022	19.07.2022	WP (C) - 16493 /2022	P.K.MISHRA	C.O.	COURT NO. 22	Order Dtd. 2022-07-18		(Seat No - 103)
279	51673 /2022	19.07.2022	WP (C) - 17325 /2022	P.BEHERA	C.O.	COURT NO. 22	Order Dtd. 2022-07-18		(Seat No - 103)
280	51674 /2022	19.07.2022	WP (C) - 17049 /2022	D.RAY	C.O.	COURT NO. 22	Order Dtd. 2022-07-18	WRIT BRANCH-2	(Seat No - 6)

281	51675/2022	19.07.2022	WP (C) - 17159/2022	R.K.MAHA BHOI	C.O.	COURT NO. 25	Order Dtd. 2022-07-18		WRIT BRANCH-3	(Seat No - 28)
282	51676/2022	19.07.2022	WP (C) - 17232/2022	B.P.PANI	C.O.	COURT NO. 22	Order Dtd. 2022-07-18			(Seat No - 28)
283	51677/2022	19.07.2022	WP (C) - 17269/2022	P.K.MISHRA	C.O.	COURT NO. 22	Order Dtd. 2022-07-18			(Seat No - 28)
284	51678/2022	19.07.2022	WP (C) - 16741/2022	R.C.ROUT	C.O.	COURT NO. 22	Order Dtd. 2022-07-18			(Seat No - 28)
285	51679/2022	19.07.2022	WP (C) - 16602/2022	B.P.PANI	C.O.	COURT NO. 22	Order Dtd. 2022-07-18			(Seat No - 28)
286	51680/2022	19.07.2022	WP (C) - 16179/2022	C.R.KAR	C.O.	COURT NO. 22	Order Dtd. 2022-07-18			(Seat No - 28)
287	51681/2022	19.07.2022	WP (C) - 13670/2022	C.PARIDA	C.O.	COURT NO. 11	Order Dtd. 2022-07-11			(Seat No - 28)
288	51682/2022	19.07.2022	WP (C) - 13670/2022	P.C.DAS	C.O.	COURT NO. 11	Order Dtd. 2022-07-11			(Seat No - 28)

										- 28)
2 8 9	51683 /2022	19.07. 2022	WPC (O A) - 2232/ 2014	S.K. PARIDA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-07-08			(S ea t No - 28)
2 9 0	51684 /2022	19.07. 2022	FAO- 224/2 022	MOTILAL MISHRA	C.O .	COUR T NO. 15	Order Dtd. 2022-07-13		MISC . APPE AL SEC.	(S ea t No - 5)
2 9 1	51685 /2022	19.07. 2022	MACA- 360/2 003	S. RANA	C.O .	COUR T NO. 15	Order Dtd. 2022-07-14			(S ea t No - 5)
2 9 2	51686 /2022	19.07. 2022	RSA- 64/20 22	B.BEHERA	C.O .	COUR T NO. 15	Order Dtd. 2022-07-14			(S ea t No - 5)
2 9 3	51687 /2022	19.07. 2022	MACA- 43/20 18	S.K MOHANTY	C.O .	COUR T NO. 15	Order Dtd. 2022-07-14		MISC . APPE AL SEC.	(S ea t No - 4)
2 9 4	51688 /2022	19.07. 2022	MACA- 43/20 18	S. K. MOHANTY	C.O .	COUR T NO. 15	Order Dtd. 2022-07-14		MISC . APPE AL SEC.	(S ea t No - 4)
2 9 5	51689 /2022	19.07. 2022	MACA- 369/2 021	RADHARAM AN DAS NAYAK	C.O .	COUR T NO. 23	Order Dtd. 2022-07-15			(S ea t No - 4)
2 9 6	51690 /2022	19.07. 2022	MACA- 375/2 003	D. C. SWAIN	C.O .	COUR T NO. 24	Order Dtd. 2022-07-13			(S ea t No - 4)
2	51691	19.07.	MACA-	MANOJ	C.O	COUR	Order Dtd. 2022-07-13			(S

97	/2022	2022	375/2003	KUMAR PATI	.	T NO. 24				eat No - 4)
298	51692/2022	19.07.2022	WPC (O AC) - 3777/2015	SARAT KUMAR MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2022-07-08			(Seat No - 4)
299	51693/2022	19.07.2022	WPC (O AC) - 3776/2015	SARAT KUMAR MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2022-07-08			(Seat No - 4)
300	51694/2022	19.07.2022	MACA-629/2019	SARAT SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-07-12			(Seat No - 4)
301	51695/2022	19.07.2022	MACA-629/2019	DURGA CHARAN DEY	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-07-12			(Seat No - 4)
302	51696/2022	19.07.2022	MACA-185/2020	S. K. SINGH	C.O.	COURT NO. 8	Order Dtd. 2022-07-12			(Seat No - 4)
303	51697/2022	19.07.2022	MACA-185/2020	P. K. PARIDA	C.O.	COURT NO. 8	Order Dtd. 2022-07-12			(Seat No - 4)
304	51698/2022	19.07.2022	MACA-612/2018	B. K. MOHARANA	C.O.	COURT NO. 25	Order Dtd. 2022-07-12			(Seat No - 4)
305	51699/2022	19.07.2022	MACA-612/2018	B. K. MOHARANA	C.O.	COURT NO. 25	Order Dtd. 2022-07-12			(Seat No - 4)

306	51700/2022	19.07.2022	MACA-3/2019	S. K. SINGH	C.O.	COURT NO. 1	Order Dtd. 2022-07-12			(Seat No - 4)
307	51701/2022	19.07.2022	MACA-3/2019	S. K. SINGH	C.O.	COURT NO. 1	Order Dtd. 2022-07-12			(Seat No - 4)
308	51702/2022	19.07.2022	MACA-3/2019	K. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2022-07-12			(Seat No - 4)
309	51703/2022	19.07.2022	WP (C) - 34606/2020	MANAS RANJAN PATTANAIK	GENERAL		Order Dtd. 2021-04-13			(Seat No - 4)
310	51704/2022	19.07.2022	MATA-130/2022	A.K.BEHEERA	C.O.	COURT NO. 1	Order Dtd. 2022-07-18			(Seat No - 4)
311	51705/2022	19.07.2022	WPCRL - 79/2022	K.K.PAHL	C.O.	COURT NO. 1	Order Dtd. 2022-07-18	WRIT BRANCH (DIVISION BENCH-3)		(Seat No - 120)
312	51706/2022	19.07.2022	WPCRL - 36/2022	G.K.TRIPATHY	C.O.	COURT NO. 1	Order Dtd. 2022-07-18			(Seat No - 120)
313	51707/2022	19.07.2022	CRLA-386/2022	M.NAIK	GENERAL		Order Dtd. 2022-07-05			(Seat No - 120)
3	51708	19.07.	MATA-	D.DAS	C.O	COUR	Order Dtd. 2022-07-18			(S

14	/2022	2022	124/2022		.	T NO. 1				ea t No - 12 0)
315	51709/2022	19.07.2022	CMP-622/2022	B.B.RAY	C.O.	COURT NO. 24	Order Dtd. 2022-07-18			(S ea t No - 12 0)
316	51710/2022	19.07.2022	CMP-1699/2017	G.SUNDAR A	C.O.	COURT NO. 8	Order Dtd. 2022-07-15			(S ea t No - 12 0)
317	51711/2022	19.07.2022	CMP-1699/2017	R.K.MEHE R	C.O.	COURT NO. 8	Order Dtd. 2022-07-15			(S ea t No - 12 0)
318	51712/2022	19.07.2022	CMP-526/2022	B.BEHERA	C.O.	COURT NO. 24	Order Dtd. 2022-07-18			(S ea t No - 12 0)
319	51713/2022	19.07.2022	CMP-526/2022	J.SAHOO	C.O.	COURT NO. 24	Order Dtd. 2022-07-18			(S ea t No - 12 0)
320	51714/2022	19.07.2022	CMP-574/2022	Y.DAS	C.O.	COURT NO. 24	Order Dtd. 2022-07-18		WRIT BRAN CH-4	(S ea t No - 17)
321	51715/2022	19.07.2022	WP (C) - 17565/2022	S.C.PANI	C.O.	COURT NO. 24	Order Dtd. 2022-07-18			(S ea t No - 17)

										17)
322	51716/2022	19.07.2022	WP (C) - 17468/2022	S.C.PANI	C.O.	COURT NO. 24	Order Dtd. 2022-07-18			(Seat No - 17)
323	51717/2022	19.07.2022	CMP-614/2022	P.K.MISHRA	C.O.	COURT NO. 24	Order Dtd. 2022-07-18			(Seat No - 17)
324	51718/2022	19.07.2022	BLAPL - 3654/2020	SK SAMIM	GENERAL		Order Dtd. 2022-05-24			(Seat No - 17)
325	51719/2022	19.07.2022	WP (C) - 7362/2011	R M NAYAK	GENERAL		Order Dtd. 2012-04-02		WRIT BRANCH-5	(Seat No - 21)
326	51720/2022	19.07.2022	WP (C) - 25251/2017	R M NAYAK	GENERAL		Order Dtd. 2018-04-09		WRIT BRANCH-3	(Seat No - 11)
327	51721/2022	19.07.2022	WP (C) - 17317/2019	B N SWAIN	GENERAL		Order Dtd. 2020-07-17Petition With Annexures,			(Seat No - 11)
328	51722/2022	19.07.2022	ABLAPL- 5983/2022	PRAVAT BEHERA	GENERAL		Order Dtd. 2022-06-21Petition With Annexures,			(Seat No - 11)
32	51723/2022	19.07.2022	WP (C) -	P R NAYAK	GENERAL		Order Dtd. 2022-02-01			(Seat

9			1810/ 2022		L					t No - 11)
3 3 0	51724 /2022	19.07. 2022	WP (C) - 10311 /2015	A K ROUL	GEN ERA L		Order Dtd. 2022-06- 24Entire Order,			(S ea t No - 11)
3 3 1	51725 /2022	19.07. 2022	WP (C) - 9053/ 2003	HEMANT KU DAS	GEN ERA L		PetitionCounter,Affidavi t,	WRIT BRAN CH-5		(S ea t No - 21)
3 3 2	51726 /2022	19.07. 2022	WP (C) - 12307 /2019	ASUTOSH MOHANTY	GEN ERA L		Order Dtd. 2019-07-26	WRIT BRAN CH-2		(S ea t No - 8)
3 3 3	51727 /2022	19.07. 2022	WP (C) - 19699 /2021	SATRUGHN A BARIK	GEN ERA L		Order Dtd. 2021-07-29			(S ea t No - 8)
3 3 4	51728 /2022	19.07. 2022	WP (C) - 4337/ 2017	K C SARANGI	GEN ERA L			AND ORDE R DT 24/4 /17	WRIT BRAN CH-7	(S ea t No - 5)
3 3 5	51729 /2022	19.07. 2022	WP (C) - 12948 /2022	BHAKTADA S MOHANTY	GEN ERA L		Order Dtd. 2022-07-19			(S ea t No - 5)
3 3 6	51730 /2022	19.07. 2022	WP (C) - 22415 /2014	BHAKTADA S MOHANTY	GEN ERA L		Order Dtd. 2015-07-13		WRIT BRAN CH-3	(S ea t No - 13)
3 3 7	51731 /2022	19.07. 2022	WP (C) - 1395/ 2022	PRAHALLA D BISWAL	GEN ERA L		Order Dtd. 2022-07- 05Petition,			(S ea t

			2013						No-13)	
338	51732/2022	19.07.2022	WP (C) - 21411/2020	M D BISWAL	GENERAL		Order Dtd. 2022-04-22	AND ORDER DT 18/7/22	WRIT BRANCH (DIVISION BENCH)	(Seat No-105)
339	51733/2022	19.07.2022	WP (C) - 533/2004	K P BEHERA	GENERAL		Order Dtd. 2009-01-05 Petition With Annexures,		WRIT BRANCH-7	(Seat No-44)
340	51734/2022	19.07.2022	MACA-111/2021	K C NAYAK	GENERAL		Order Dtd. 2022-07-06			(Seat No-44)
341	51735/2022	19.07.2022	CRLMP - 651/2022	K C NAYAK	GENERAL		Order Dtd. 2022-04-20			(Seat No-44)
342	51736/2022	19.07.2022	ABLAP L-2840/2021	MADAN DAS	GENERAL		Order Dtd. 2022-07-12			(Seat No-44)
343	51737/2022	19.07.2022	ABLAP L-2859/2021	MADAN DAS	GENERAL		Order Dtd. 2022-07-12			(Seat No-44)
344	51738/2022	19.07.2022	RVWPE T-152/2009	J M ROUT	GENERAL		Order Dtd. 2019-03-26			(Seat No-44)

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3 4 5	51739 /2022	19.07. 2022	CRLMP - 2089/ 2021	S PRUSTY	GEN ERA L		Order Dtd. 2021-12-10			(S ea t No - 44)
3 4 6	51740 /2022	19.07. 2022	CONTC - 4215/ 2022	B C PANDA	GEN ERA L		Order Dtd. 2022-07-15			(S ea t No - 44)
3 4 7	51741 /2022	19.07. 2022	CRLMC - 1221/ 2011	SAMIR BARIK	GEN ERA L		Order Dtd. 2022-05-12			(S ea t No - 44)
3 4 8	51742 /2022	19.07. 2022	CRLMC - 1222/ 2011	SAMIR BARIK	GEN ERA L		Order Dtd. 2022-05-12			(S ea t No - 44)
3 4 9	51743 /2022	19.07. 2022	WPC (O AC) - 4564/ 2015	H B MONGARAJ	GEN ERA L		Order Dtd. 2022-07- 13Petition,Annexure,Enti re Order,			(S ea t No - 44)
3 5 0	51744 /2022	19.07. 2022	WP (C) - 13403 /2022	A ROUTRAY	GEN ERA L		Order Dtd. 2022-07-19			(S ea t No - 44)
3 5 1	51745 /2022	19.07. 2022	WP (C) - 13397 /2022	A ROUTRAY	GEN ERA L		Order Dtd. 2022-07-19			(S ea t No - 44)
3 5 2	51746 /2022	19.07. 2022	WP (C) - 13396	A ROUTRAY	GEN ERA L		Order Dtd. 2022-07-19			(S ea t

			/2022							No-44)
353	51747/2022	19.07.2022	WPC (OAC) - 684/2018	S K BEHERA	GENERAL			Order Dtd. 2022-03-09		(Seat No-44)
354	51748/2022	19.07.2022	FA-283/1993	M BHAGAT	GENERAL			Judgement Dtd. 2014-11-28Petition,	FIRST APPEAL	(Seat No-4)
355	51749/2022	19.07.2022	BLAPL - 25076/2014	R K BARIK	GENERAL			Order Dtd. 2015-03-03	CRIMINAL MISC-3	(Seat No-14)
356	51750/2022	19.07.2022	WP (C) - 31099/2021	S K BEHERA	GENERAL			Order Dtd. 2022-07-11	WRIT BRANCH-8	(Seat No-42)
357	51751/2022	19.07.2022	WPC (O A) - 268/2016	D.SAMAL	C.O.	COURT NO. 14		Order Dtd. 2022-07-18		(Seat No-42)
358	51752/2022	19.07.2022	WP (C) - 7658/2022	M K RATH	GENERAL			Order Dtd. 2022-04-07		(Seat No-42)
359	51753/2022	19.07.2022	WPC (OAC) - 2780/2012	J R BEHERA	GENERAL			Order Dtd. 2022-02-22		(Seat No-42)
3	51754	19.07.	WPC (O	J.SAHOO	C.O	COUR		Order Dtd. 2022-07-18		(S

60	/2022	2022	A) - 159/2016		.	T NO. 14				eat No - 42)
361	51755/2022	19.07.2022	RSA-74/2002	NIRANJAN ROUTH	GENERAL		Order Dtd. 2010-10-04		SECOND APPEAL	(Seat No - 7)
362	51756/2022	19.07.2022	WPC (O AC) - 270/2016	N.K.SATA PATHY	C.O.	COURT NO. 14	Order Dtd. 2022-07-18			(Seat No - 7)
363	51757/2022	19.07.2022	WPC (O AC) - 4304/2013	G.SUNDAR A	GENERAL		Order Dtd. 2022-05-12 Judgement Dtd. 2022-05-12,			(Seat No - 7)
364	51758/2022	19.07.2022	WPC (O AC) - 232/2016	J.P.KAR	C.O.	COURT NO. 14	Order Dtd. 2022-07-18			(Seat No - 7)
365	51759/2022	19.07.2022	WPC (O AC) - 4310/2013	G SUNDARA	GENERAL		Order Dtd. 2022-05-12 Judgement Dtd. 2022-05-12,			(Seat No - 7)
366	51760/2022	19.07.2022	ABLAP L- 6556/2021	B.DAS	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-07-18			(Seat No - 7)
367	51761/2022	19.07.2022	WPC (O AC) - 4309/2013	G.SUNDAR A	GENERAL		Order Dtd. 2022-05-12 Judgement Dtd. 2022-05-12,			(Seat No - 7)
368	51762/2022	19.07.2022	ABLAP L- 6518/2021	K.K.NATH	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-07-18			(Seat No -

										7)
3 6 9	51763 /2022	19.07. 2022	WPC (O AC) - 4294/ 2013	G.SUNDAR A	GEN ERA L		Order Dtd. 2022-05- 12Judgement Dtd. 2022- 05-12,			(S ea t No - 7)
3 7 0	51764 /2022	19.07. 2022	ABLAP L- 6515/ 2021	DILLIP SAMAL	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-07-18			(S ea t No - 7)
3 7 1	51765 /2022	19.07. 2022	WPC (O AC) - 3624/ 2013	G.SUNDAR A	GEN ERA L		Order Dtd. 2022-05- 12Judgement Dtd. 2022- 05-12,			(S ea t No - 7)
3 7 2	51766 /2022	19.07. 2022	ABLAP L- 3871/ 2019	S.K.MOHA NTY	C.O .	COUR T NO. 25	Order Dtd. 2022-07-18			(S ea t No - 7)
3 7 3	51767 /2022	19.07. 2022	ABLAP L- 6496/ 2021	S. ROUT	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-07-18			(S ea t No - 7)
3 7 4	51768 /2022	19.07. 2022	WPC (O AC) - 3623/ 2013	G.SUNDAR A	GEN ERA L		Order Dtd. 2022-05- 12Judgement Dtd. 2022- 05-12,			(S ea t No - 7)
3 7 5	51769 /2022	19.07. 2022	ABLAP L- 6439/ 2021	B. DAS	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-07-18			(S ea t No - 7)
3 7 6	51770 /2022	19.07. 2022	ABLAP L- 6202/ 2022	J.P.KAR	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-07-18			(S ea t No - 7)
3 7 7	51771 /2022	19.07. 2022	WP (C) - 14963 /2022	R. K. DEHURY	C.O .	COUR T NO. 2	Order Dtd. 2022-06-22			(S ea t No

						OLD				-7)
378	51772/2022	19.07.2022	WPC (OAC) - 3622/2013	G.SUNDAR A	GENERAL			Order Dtd. 2022-05-12 Judgement Dtd. 2022-05-12,		(Seat No - 7)
379	51773/2022	19.07.2022	BLAPL - 1690/2022	L.K.NAYA K	C.O.	COURT NO. 25		Order Dtd. 2022-07-18		(Seat No - 7)
380	51774/2022	19.07.2022	WPC (OAC) - 3621/2013	G.SUNDAR A	GENERAL			Order Dtd. 2022-05-12 Judgement Dtd. 2022-05-12,		(Seat No - 7)
381	51775/2022	19.07.2022	ABLAP L- 4205/2022	B. DAS	C.O.	COURT NO. 25		Order Dtd. 2022-07-18		(Seat No - 7)
382	51776/2022	19.07.2022	WPC (OAC) - 3620/2013	G.SUNDAR A	GENERAL			Order Dtd. 2022-05-12 Judgement Dtd. 2022-05-12,		(Seat No - 7)
383	51777/2022	19.07.2022	CRLMP - 786/2022	R.K.MAHA BHOI	C.O.	COURT NO. 2 OLD		Order Dtd. 2022-07-08	WRIT BRANCH-8	(Seat No - 29)
384	51778/2022	19.07.2022	ABLAP L- 3233/2021	H. K. BHOL	C.O.	COURT NO. 25		Order Dtd. 2022-07-18		(Seat No - 29)
385	51779/2022	19.07.2022	ABLAP L- 6853/2022	R.SETHI	C.O.	COURT NO. 9 OLD		Order Dtd. 2022-07-18		(Seat No - 29)

386	51780/2022	19.07.2022	ABLAP L-3222/2021	HIMANSHU KUMAR BHOL	C.O.	COURT NO. 1	Order Dtd. 2022-07-18			(Seat No - 29)
387	51781/2022	19.07.2022	WPC (OAC) - 3402/2013	G.SUNDAR A	GENERAL		Order Dtd. 2022-05-12 Judgement Dtd. 2022-05-12,			(Seat No - 29)
388	51782/2022	19.07.2022	ABLAP L-6837/2022	AMRESH MOHANTY	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-07-18			(Seat No - 29)
389	51783/2022	19.07.2022	ABLAP L-7049/2022	M.R.ROUT RAY	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-07-18		CRIMINAL MISC -2	(Seat No - 17)
390	51784/2022	19.07.2022	ABLAP L-6840/2022	SANTOSH KUMAR MAHANTY	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-07-18			(Seat No - 17)
391	51785/2022	19.07.2022	ABLAP L-6847/2022	PABITRA KUMAR MOHANTY	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-07-18			(Seat No - 17)
392	51786/2022	19.07.2022	ABLAP L-7054/2022	R.R.NAYAK	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-07-18		CRIMINAL MISC -2	(Seat No - 17)
393	51787/2022	19.07.2022	ABLAP L-6846/2022	PANKAJ KUMAR PANI	C.O.	COURT NO. 9	Order Dtd. 2022-07-18			(Seat No - 17)

						OLD				-17)
394	51788/2022	19.07.2022	ABLAP L-6855/2022	R.SETHI	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-07-18		CRIMINAL MISC -1	(Seat No - 7)
395	51789/2022	19.07.2022	ABLAP L-6845/2022	A. K. BEHERA	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-07-18			(Seat No - 7)
396	51790/2022	19.07.2022	ABLAP L-6809/2022	P.BEHERA	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-07-18			(Seat No - 7)
397	51791/2022	19.07.2022	WPC (OAC) - 3398/2013	G.SUNDAR A	GENERAL		Order Dtd. 2022-05-12 Judgement Dtd. 2022-05-12,			(Seat No - 7)
398	51792/2022	19.07.2022	ABLAP L-6864/2022	B. R. MOHANTY	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-07-18			(Seat No - 7)
399	51793/2022	19.07.2022	ABLAP L-6943/2022	R.K.MALLICK	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-07-18			(Seat No - 7)
400	51794/2022	19.07.2022	WP (C) - 16415/2019	P. K. BEHERA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-07-11			(Seat No - 7)
401	51795/2022	19.07.2022	WP (C) - 22650/2020	B K SWAIN	GENERAL		Order Dtd. 2022-07-11			(Seat No - 7)
4	51796	19.07.	ABLAP	A.K.MOHA	C.O	COUR	Order Dtd. 2022-07-18			(S

02	/2022	2022	L-6912/2022	NTY	.	T NO. 9 OLD				eat No - 7)
403	51797/2022	19.07.2022	BLAPL - 298/2022	NANTU DAS	GENERAL		Order Dtd. 2022-07-11			(Seat No - 7)
404	51798/2022	19.07.2022	ABLAP L-6866/2022	GANESH SAHOO	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-07-18			(Seat No - 7)
405	51799/2022	19.07.2022	WP (C) - 10241/2021	NANTU DAS	GENERAL		Entire Order		WRIT BRANCH-2	(Seat No - 6)
406	51800/2022	19.07.2022	ABLAP L-6856/2022	GYANA RANJAN PATRA	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-07-18			(Seat No - 6)
407	51801/2022	19.07.2022	ABLAP L-6988/2022	A.KHAN	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-07-18			(Seat No - 6)
408	51802/2022	19.07.2022	WP (C) - 17682/2015	H JENA	GENERAL		Order Dtd. 2022-07-18			(Seat No - 6)
409	51803/2022	19.07.2022	ABLAP L-6985/2022	A.KHAN	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-07-18			(Seat No - 6)
410	51804/2022	19.07.2022	WP (C) - 10396/2022	DILLIP SAMAL	GENERAL		Order Dtd. 2022-06-22		WRIT BRANCH (DIVISION)	(Seat No - 11)

									BENCH-2)	1)
4 1 1	51805 /2022	19.07. 2022	ABLAP L- 6908/ 2022	R.SETHI	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-07-18			(S ea t No - 11 1)
4 1 2	51806 /2022	19.07. 2022	WP (C) - 7774/ 2022	J.J.PARI DA	GEN ERA L		Order Dtd. 2022-03-29			(S ea t No - 11 1)
4 1 3	51807 /2022	19.07. 2022	ABLAP L- 6907/ 2022	R.SETHI	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-07-18		CRIM INAL MISC -3	(S ea t No - 9)
4 1 4	51808 /2022	19.07. 2022	OJC- 8729/ 1992	SUVENDU BARIK	GEN ERA L		Entire OrderPetition With Annexures,		WRIT BRAN CH-2	(S ea t No - 9)
4 1 5	51809 /2022	19.07. 2022	ABLAP L- 7324/ 2022	M NAYAK	GEN ERA L		Order Dtd. 2022-07-08			(S ea t No - 9)
4 1 6	51810 /2022	19.07. 2022	ABLAP L- 7024/ 2022	S.DASH	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-07-18			(S ea t No - 9)
4 1 7	51811 /2022	19.07. 2022	ABLAP L- 5194/ 2022	M NAYAK	GEN ERA L		Order Dtd. 2022-06-21			(S ea t No - 9)
4 1 8	51812 /2022	19.07. 2022	ABLAP L- 6859/ 2022	SRINIBAS H MOHANTY	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-07-18			(S ea t No - 9)
4	51813	19.07.	ABLAP	B.SINGH	C.O	COUR	Order Dtd. 2022-07-18			(S

19	/2022	2022	L-7021/2022		.	T NO. 9 OLD				ea t No - 9)
420	51814/2022	19.07.2022	ABLAP L-6861/2022	B.SINGH	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-07-18			(S ea t No - 9)
421	51815/2022	19.07.2022	ABLAP L-7019/2022	A.K.RANA	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-07-18			(S ea t No - 9)
422	51816/2022	19.07.2022	ABLAP L-6849/2022	SURYAKAN TA DASMOHAP ATRA	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-07-18			(S ea t No - 9)
423	51817/2022	19.07.2022	ABLAP L-6884/2022	S. K. MOHANTY	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-07-18			(S ea t No - 9)
424	51818/2022	19.07.2022	ABLAP L-7022/2022	B.SINGH	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-07-18			(S ea t No - 9)
425	51819/2022	19.07.2022	ABLAP L-6874/2022	MAHES DAS	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-07-18			(S ea t No - 9)
426	51820/2022	19.07.2022	ABLAP L-6890/2022	B.R.SENA PATI	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-07-18			(S ea t No - 9)
427	51821/2022	19.07.2022	ABLAP L-6891/2022	B.R.SENA PATI	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-07-18			(S ea t No - 9)

4 2 8	51822 /2022	19.07. 2022	ABLAP L- 6873/ 2022	SANTOSH KUMAR MAHANTY	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-07-18			(S ea t No - 9)
4 2 9	51823 /2022	19.07. 2022	ABLAP L- 6881/ 2022	H.K.BHOL	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-07-18			(S ea t No - 9)
4 3 0	51824 /2022	19.07. 2022	ABLAP L- 6868/ 2022	MANAS RANJAN SAHOO	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-07-18			(S ea t No - 9)
4 3 1	51825 /2022	19.07. 2022	ABLAP L- 6948/ 2022	NIRANJAN MALLICK	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-07-18		CRIM INAL MISC -3	(S ea t No - 9)
4 3 2	51826 /2022	19.07. 2022	CRLA- 647/2 021	KSHITISH	C.O .	COUR T NO. 11	Order Dtd. 2022-06-28		CRIM INAL APPE AL	(S ea t No - 1)
4 3 3	51827 /2022	19.07. 2022	ABLAP L- 6949/ 2022	NIRANJAN MALLICK	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-07-18			(S ea t No - 1)
4 3 4	51828 /2022	19.07. 2022	RSA- 274/2 016	G.C.JENA	C.O .	COUR T NO. 22	Order Dtd. 2022-07-18			(S ea t No - 1)
4 3 5	51829 /2022	19.07. 2022	SA- 8/200 0	D.K.MOHA NTY	C.O .	COUR T NO. 1	Order Dtd. 2022-07-18			(S ea t No - 1)
4 3 6	51830 /2022	19.07. 2022	RSA- 183/2 002	B. C. MOHANTY	C.O .	COUR T NO. 25	Order Dtd. 2022-07-18			(S ea t No - 1)

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4 3 7	51831 /2022	19.07. 2022	WP (C) - 15352 /2020	K. C. PANDA	C.O .	COUR T NO. 22	Order Dtd. 2022-07-15			(S ea t No - 1)
4 3 8	51832 /2022	19.07. 2022	WPC (O AC)- 273/2 016	A.ROUT	C.O .	COUR T NO. 14	Order Dtd. 2022-07-18			(S ea t No - 1)
4 3 9	51833 /2022	19.07. 2022	WP (C) - 32887 /2021	NIRANJAN ROUT	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-07-12			(S ea t No - 1)
4 4 0	51834 /2022	19.07. 2022	WP (C) - 32887 /2021	PRAVAT BEHERA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-07-12			(S ea t No - 1)
4 4 1	51835 /2022	19.07. 2022	WP (C) - 16942 /2022	B.K.DAS	C.O .	COUR T NO. 1	Order Dtd. 2022-07-18			(S ea t No - 1)
4 4 2	51836 /2022	19.07. 2022	CRLRE V- 123/2 022	S. K. BHANJI DE O	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-07-14	CRIM INAL REVI SION		(S ea t No - 1)
4 4 3	51837 /2022	19.07. 2022	ABLAP L- 6883/ 2022	P. N. NAYAK	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-07-18	CRIM INAL MISC -1		(S ea t No - 7)
4 4 4	51838 /2022	19.07. 2022	WP (C) - 21411 /2020	M.D.BISW AL	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022-07-18	WRIT BRAN CH (DIV ISIO N BENC H)		(S ea t No - 10 5)
4 4	51839 /2022	19.07. 2022	ABLAP L-	ASHUTOSH MOHANTY	C.O .	COUR T	Order Dtd. 2022-07-18			(S ea

5			6892/ 2022			NO. 9 OLD				t No - 10 5)
4 4 6	51840 /2022	19.07. 2022	ABLAP L- 6886/ 2022	S. K. BEHERA	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-07-18			(S ea t No - 10 5)
4 4 7	51841 /2022	19.07. 2022	ABLAP L- 6836/ 2022	R. R. NAYAK	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-07-18			(S ea t No - 10 5)
4 4 8	51842 /2022	19.07. 2022	WP (C) - 26230 /2021	GANESH CHANDRA JENA	C.O .	COUR T NO. 1	Order Dtd. 2022-07-18			(S ea t No - 10 5)
4 4 9	51843 /2022	19.07. 2022	WP (C) - 19716 /2021	S.MOHARA NA	C.O .	COUR T NO. 1	Order Dtd. 2022-07-18			(S ea t No - 10 5)
4 5 0	51844 /2022	19.07. 2022	WP (C) - 26230 /2021	RABI NARAYAN BEHERA	C.O .	COUR T NO. 1	Order Dtd. 2022-07-18			(S ea t No - 10 5)
4 5 1	51845 /2022	19.07. 2022	WP (C) - 16088 /2022	R.K.SARA NGI	C.O .	COUR T NO. 1	Order Dtd. 2022-07-18			(S ea t No - 10 5)
4 5 2	51846 /2022	19.07. 2022	WP (C) - 12745 /2022	B. DAS	C.O .	COUR T NO. 24	Order Dtd. 2022-07-13			(S ea t No - 10

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4 5 3	51847 /2022	19.07. 2022	WP (C) - 14672 /2022	SUSHANTA KUMAR MISHRA	C.O .	COUR T NO. 24	Order Dtd. 2022-07-18			(S ea t No - 10 5)
4 5 4	51848 /2022	19.07. 2022	WP (C) - 17302 /2022	N.K.NAYA K	C.O .	COUR T NO. 22	Order Dtd. 2022-07-18			(S ea t No - 10 5)
4 5 5	51849 /2022	19.07. 2022	WP (C) - 16316 /2022	PRATIK DAS	C.O .	COUR T NO. 22	Order Dtd. 2022-07-18			(S ea t No - 10 5)
4 5 6	51850 /2022	19.07. 2022	WP (C) - 17593 /2022	K.SAHOO	C.O .	COUR T NO. 22	Order Dtd. 2022-07-18			(S ea t No - 10 5)
4 5 7	51851 /2022	19.07. 2022	WP (C) - 16349 /2022	R. K. BARIK	C.O .	COUR T NO. 22	Order Dtd. 2022-07-18			(S ea t No - 10 5)
4 5 8	51852 /2022	19.07. 2022	WP (C) - 16110 /2022	P. K. BARIK	C.O .	COUR T NO. 22	Order Dtd. 2022-07-18			(S ea t No - 10 5)
4 5 9	51853 /2022	19.07. 2022	ABLAP L- 6901/ 2022	B.B.ROUT RAY	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-07-18		CRIM INAL MISC -3	(S ea t No - 9)
4 6 0	51854 /2022	19.07. 2022	WP (C) - 17211 /2022	S. K. SINGH	C.O .	COUR T NO. 22	Order Dtd. 2022-07-18			(S ea t No

										-9)
461	51855/2022	19.07.2022	WP (C) - 17630/2022	DEBENDRA BEHERA	C.O. .	COURT NO. 22	Order Dtd. 2022-07-18			(Seat No- 9)
462	51856/2022	19.07.2022	WP (C) - 10191/2021	J.SAHOO	C.O. .	COURT NO. 3 OLD	Order Dtd. 2022-07-15			(Seat No- 9)
463	51857/2022	19.07.2022	CONTC - 3951/2022	L.D.SAHU	C.O. .	COURT NO. 2 OLD	Order Dtd. 2022-07-15			(Seat No- 9)
464	51858/2022	19.07.2022	CONTC - 4193/2022	L.D.SAHU	C.O. .	COURT NO. 2 OLD	Order Dtd. 2022-07-15			(Seat No- 9)
465	51859/2022	19.07.2022	ABLAP L- 6924/2022	M.JENA	C.O. .	COURT NO. 9 OLD	Order Dtd. 2022-07-18		CRIMINAL MISC -3	(Seat No- 9)
466	51860/2022	19.07.2022	ABLAP L- 6927/2022	M.DAS	C.O. .	COURT NO. 9 OLD	Order Dtd. 2022-07-18		CRIMINAL MISC -3	(Seat No- 9)
467	51861/2022	19.07.2022	ABLAP L- 6926/2022	S.BISWAL	C.O. .	COURT NO. 9 OLD	Order Dtd. 2022-07-18		CRIMINAL MISC -3	(Seat No- 9)
468	51862/2022	19.07.2022	ABLAP L- 6953/2022	DR.P.CHU LI	C.O. .	COURT NO. 9 OLD	Order Dtd. 2022-07-18			(Seat No- 9)
469	51863/2022	19.07.2022	ABLAP L- 6945/	SAROJ KUMAR DASH	C.O. .	COURT NO.	Order Dtd. 2022-07-18			(Seat No- 9)

			2022			9 OLD			No - 9)
4 7 0	51864 /2022	19.07. 2022	ABLAP L- 6951/ 2022	D.K.DAS	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-07-18		(S ea t No - 9)
4 7 1	51865 /2022	19.07. 2022	ABLAP L- 6981/ 2022	SAROJ KUMAR DASH	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-07-18		(S ea t No - 9)
4 7 2	51866 /2022	19.07. 2022	ABLAP L- 6936/ 2022	P.K.MOHA NTY	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-07-18	CRIM INAL MISC -3	(S ea t No - 9)
4 7 3	51867 /2022	19.07. 2022	ABLAP L- 6914/ 2022	H. K. PATRA	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-07-18		(S ea t No - 9)
4 7 4	51868 /2022	19.07. 2022	ABLAP L- 6918/ 2022	K. C. PANDA	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-07-18		(S ea t No - 9)
4 7 5	51869 /2022	19.07. 2022	ABLAP L- 6939/ 2022	S.S.BISW AL	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-07-18	CRIM INAL MISC -3	(S ea t No - 9)
4 7 6	51870 /2022	19.07. 2022	ABLAP L- 6923/ 2022	KRUSHNA CHANDRA RATH	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-07-18		(S ea t No - 9)
4 7 7	51871 /2022	19.07. 2022	ABLAP L- 6929/ 2022	BIBHUDAN ANDA MOHAPATR A	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-07-18		(S ea t No - 9)
4 7	51872 /2022	19.07. 2022	ABLAP L-	J.D.MUDU LI	C.O .	COUR T	Order Dtd. 2022-07-18	CRIM INAL	(S ea

8			6940/ 2022			NO. 9 OLD		MISC -3	t No - 9)
4 7 9	51873 /2022	19.07. 2022	ABLAP L- 6954/ 2022	PRADEEP KUMAR PRADHAN	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-07-18		(S ea t No - 9)
4 8 0	51874 /2022	19.07. 2022	ABLAP L- 6965/ 2022	S.K.BISW AL	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-07-18		(S ea t No - 9)
4 8 1	51875 /2022	19.07. 2022	ABLAP L- 6990/ 2022	PRADEEP KUMAR PRADHAN	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-07-18		(S ea t No - 9)
4 8 2	51876 /2022	19.07. 2022	ABLAP L- 6941/ 2022	SAROJ KUMAR DASH	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-07-18		(S ea t No - 9)
4 8 3	51877 /2022	19.07. 2022	ABLAP L- 6963/ 2022	S.K.BISW AL	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-07-18		(S ea t No - 9)
4 8 4	51878 /2022	19.07. 2022	ABLAP L- 6966/ 2022	P.BEHERA	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-07-18		(S ea t No - 9)
4 8 5	51879 /2022	19.07. 2022	WP (C) - 9308/ 2007	P.K.MALL ICK	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-07-15		(S ea t No - 9)
4 8 6	51880 /2022	19.07. 2022	WP (C) - 16132 /2022	P.BEHERA	C.O .	COUR T NO. 22	Order Dtd. 2022-07-15		(S ea t No - 9)
4	51881	19.07.	ABLAP	B.SINGH	C.O	COUR	Order Dtd. 2022-07-18		(S

87	/2022	2022	L-6973/2022		.	T NO. 9 OLD				eat No - 9)
488	51882/2022	19.07.2022	ABLAP L-6974/2022	B.SINGH	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-07-18			(Seat No - 9)
489	51883/2022	19.07.2022	ABLAP L-6972/2022	H.K.PATRO	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-07-18			(Seat No - 9)
490	51884/2022	19.07.2022	ABLAP L-7017/2022	A.K.SAHO	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-07-18			(Seat No - 9)
491	51885/2022	19.07.2022	ABLAP L-7042/2022	A.PATRA	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-07-18			(Seat No - 9)
492	51886/2022	19.07.2022	ABLAP L-7034/2022	A.K.BUDHIA	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-07-18			(Seat No - 9)
493	51887/2022	19.07.2022	ABLAP L-7000/2022	B.SINGH	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-07-18			(Seat No - 9)
494	51888/2022	19.07.2022	ABLAP L-6955/2022	B.SINGH	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-07-18		CRIMINAL MISC -3	(Seat No - 9)
495	51889/2022	19.07.2022	ABLAP L-6984/2022	P.BARIK	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-07-18			(Seat No - 9)

496	51890/2022	19.07.2022	ABLAP L-7025/2022	J.KAMILA	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-07-18			(Seat No - 9)
497	51891/2022	19.07.2022	WP (C) - 13992/2017	N. SAHOO	C.O.	COURT NO. 17	Order Dtd. 2022-07-18			(Seat No - 9)
498	51892/2022	19.07.2022	BLAPL - 3061/2021	NIHAR SAHOO	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-07-15			(Seat No - 9)
499	51893/2022	19.07.2022	WPC (O AC) - 4555/2015	S. K. RATH	C.O.	COURT NO. 15	Order Dtd. 2022-07-13			(Seat No - 9)
500	51894/2022	19.07.2022	WPC (O AC) - 4563/2015	S. K. RATH	C.O.	COURT NO. 15	Order Dtd. 2022-07-13			(Seat No - 9)
501	51895/2022	19.07.2022	ABLAP L-6838/2022	A.MOHANTY	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-07-18			(Seat No - 9)
502	51896/2022	19.07.2022	WPC (O AC) - 4564/2015	S. K. RATH	C.O.	COURT NO. 15	Order Dtd. 2022-07-13			(Seat No - 9)
503	51897/2022	19.07.2022	WPC (O AC) - 4557/2015	S. K. RATH	C.O.	COURT NO. 15	Order Dtd. 2022-07-13			(Seat No - 9)
504	51898/2022	19.07.2022	ABLAP L-6925/2022	S.K.DASH	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-07-18			(Seat No - 9)

										9)
505	51899/2022	19.07.2022	WPC (OAC)-4558/2015	S. K. RATH	C.O.	COURT NO. 15	Order Dtd. 2022-07-13			(Seat No - 9)
506	51900/2022	19.07.2022	ABLAP L-6978/2022	S.K.BISWAL	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-07-18			(Seat No - 9)
507	51901/2022	19.07.2022	ABLAP L-6989/2022	NIRANJAN ROUT	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-07-18	CRIMINAL MISC -3		(Seat No - 9)
508	51902/2022	19.07.2022	ABLAP L-6977/2022	M.K.PANI	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-07-18			(Seat No - 9)
509	51903/2022	19.07.2022	ABLAP L-6999/2022	S. K. BISWAL	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-07-18			(Seat No - 9)
510	51904/2022	19.07.2022	ABLAP L-6900/2022	B.R.MOHANTY	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-07-18			(Seat No - 9)
511	51905/2022	19.07.2022	ABLAP L-6967/2022	ASUTOSH TRIPATHY	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-07-18			(Seat No - 9)
512	51906/2022	19.07.2022	ABLAP L-6938/2022	HIMANSHU KUMAR BHOL	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-07-18			(Seat No - 9)
513	51907/2022	19.07.2022	ABLAP L-6928/2022	DEBASISH SAMAL	C.O.	COURT NO. 9	Order Dtd. 2022-07-18			(Seat No

						OLD				-9)
514	51908/2022	19.07.2022	ABLAP L-6971/2022	M. R. ROUTRAY	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-07-18			(Seat No - 9)
515	51909/2022	19.07.2022	ABLAP L-6950/2022	RABI NARAYAN BEHERA	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-07-18			(Seat No - 9)
516	51910/2022	19.07.2022	ABLAP L-6930/2022	SARAT DASH	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-07-18		CRIMINAL MISC -3	(Seat No - 9)
517	51911/2022	19.07.2022	ABLAP L-6879/2022	D. K. NAIK	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-07-18			(Seat No - 9)
518	51912/2022	19.07.2022	ABLAP L-7037/2022	KARTIK CHANDRA TRIPATHY	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-07-18			(Seat No - 9)
519	51913/2022	19.07.2022	ABLAP L-6046/2022	S.S. BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-07-18			(Seat No - 9)
520	51914/2022	19.07.2022	CRLRE V-151/2021	JYOTI PRAKASH KAR	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-07-14			(Seat No - 9)
521	51915/2022	19.07.2022	WP (C) - 17006/2022	S.K.BHAN JADEO	C.O.	COURT NO. 25	Order Dtd. 2022-07-18		WRIT BRANCH-2	(Seat No - 6)
522	51916/2022	19.07.2022	ABLAP L-6927/	M.DAS	C.O.	COURT NO.	Order Dtd. 2022-07-18		CRIMINAL MISC	(Seat

			2022			9 OLD			-3	No - 9)
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